

(b) The amount was spent by the Government of Punjab for the schemes—'Post-graduate Medical Education' and 'Emergency Increase in number of admissions in Medical Colleges'.

**Migrations by Tribals in Chhota Nagpur**

**4597. Shri H. C. Soy:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that in search of more space for agricultural lands, the tribal kisans have, for the last several decades, been leaving Chhota Nagpur, their ancestral home and migrating into Orissa;

(b) whether it is also a fact that large scale land acquisition and location of big industrial projects have had the effect of forcing out the tribal people and have greatly accentuated this migration of these people into Orissa;

(c) whether the population from North Bihar and the rest of India have been coming and migrating into this region in large number and are steadily filling up the vacuum created by the tribals being forced to migrate out; and

(d) if so, the steps to be taken in the next Plan to equip the tribals to enable them to share the economic prosperity?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) to (d). The requisite information has been called for from the State Governments concerned and it will be laid on the Table of the House as soon as it is received.

**Commissioner for Scheduled Castes and Scheduled Tribes**

**4599. Shri Daljit Singh:** Will the Minister of Planning and Social Welfare be pleased to refer to the reply given to Unstarred Question No. 2427 on the 18th March, 1966 and state:

(a) whether the places visited by

the Commissioner for Scheduled Castes and Scheduled Tribes are generally cities, tourist centres and the State headquarters of all States;

(b) whether he has visited some interior villages of all the States to judge and exact condition of these castes and tribes; and

(c) if not, the reasons therefor?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) Localities in both urban and rural areas were visited.

(b) The Commissioner for Scheduled Castes and Scheduled Tribes visited some interior villages en-route to the places mentioned in answer to the question under reference to judge the conditions of the Scheduled Castes and Scheduled Tribes in these villages and to inspect the various welfare schemes.

(c) Does not arise.

**कोटा में तकनीकी प्रशिक्षण केन्द्र (टेक्निकल ट्रेनिंग सेंटर)**

**4600. श्री श्रींकार लाल बेरवा :** क्या सिंचाई और बिद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोटा (राजस्थान) का तकनीकी प्रशिक्षण केन्द्र (टेक्निकल ट्रेनिंग सेंटर), जो कुछ समय पूर्व बन्द कर दिया गया था, अब केवल एक साल के लिए पुनः खोल दिया गया है;

(ख) यदि हाँ, तो इस के क्या कारण हैं; और

(ग) यदि नहीं, तो यह केन्द्र अब कितने समय तक चलता रहेगा ?

**सिंचाई और बिद्युत् मंत्री (श्री फखरुद्दीन ग्रहण):** (क) से (ग). कोटा तकनीकी प्रशिक्षण केन्द्र बन्द नहीं किया गया परन्तु कुछ प्रशासनिक कारणों से 1-12-65 को प्रारम्भ होने वाले प्रशिक्षण के 11वें पाठ्यक्रम

को वास्तव में 15-2-66 को आरम्भ किया गया था। प्रशिक्षण पाठ्यक्रम एक वर्ष का है। केन्द्र अपना काम जारी रखेगा।

**दिल्ली में हवाई अड्डों पर सीमेंट की बोरियों की चोरी**

4601. श्री हुकम चन्द कछवाय :  
श्री युद्धवीर सिंह :  
श्री बड़े :

क्या निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले वर्ष पुलिस ने सफदरजंग और पालम हवाई अड्डों पर कुछ चौकीदारों को सीमेंट की बोरियां चुराते हुए पकड़ा था;

(ख) यदि हां, तो उन्होंने सीमेंट की कितनी बोरियां चुराई थीं;

(ग) क्या इस चोरी में कुछ अधिकारियों का भी हाथ था; और

(घ) इस मामले में सरकार ने क्या कार्यवाही की है ?

**निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मोहर चन्द लम्ना) :** (क) हमारी जानकारी में नहीं ;

(ख) से (घ). प्रश्न ही नहीं उठता।

**Irrigation and Power Research Schemes for Punjab**

4602. **Shri Daljit Singh:**  
**Shri D. D. Puri:**

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether any research schemes have been sanctioned or will be sanctioned by the Central Board of Irrigation and Power for Punjab during 1966-67; and

(b) if so, the details thereof?

445 (Ai) LSD—4.

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**  
(a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library See No. LT-6182|66].

**Famine Relief Measures in Mysore**

4603. **Shri Linga Reddy:** Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) when the report of the Rama Moorthy Committee on Famine Relief was submitted to the Planning Commission suggesting famine relief measures in Mysore State;

(b) the main features of the report;

(c) whether any measures suggested therein have been implemented by the Central and State Governments; and

(d) if so, the action taken thereon?

**The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra):** (a) November, 1952.

(b) to (d). The main recommendations are:

(i) Completion of Tunga Irrigation project;

(ii) Acceleration of the Lakhavali project; and

(iii) Proper maintenance of tanks in Scarcity affected areas.

The Government of India sanctioned an additional Central assistance of Rs. 3.5 crores for implementing the first two recommendations. The third recommendation was to be attended to by the State Government to whom copy of this report was forwarded for action.

**Hospitals in Laccadive Islands**

4604. **Shri Warrior:**  
**Shri Vasudevan Nair:**

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether it is a fact that these